## CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

REVIEW PETITION NOV:5/96 IN O.A. NO.:1327/95.

Dated, this 98 m, the day of Angul, 1996.

CORAM : HON'BLE SHRI B. S. HEGDE, MEMBER (J).

HON'BLE SHRI M. R. KOLHATKAR, MEMBER (A).

Suresh Nagoji Kapse

Applicant

**VERSUS** 

Union Of India & Others

Respondents.

## Tribunal's order by Circulation:

In this review petition the applicant is seeking review of the judgement dated 12.03.1996. The O.A. was disposed of on the ground that the applicant had not passed the selection test for the post of "Data Entry Operator" but the contention of the applicant was that 0 he passed the test, which is found to be incorrect on perusal of the records. In this R.P. he states that there is a-n error apparent on the fact of the record, etc. In this R.P. also he has raised the same ground as in the O.A., therefore, he cannot reargue the case once again on the same ground as in the O.A. The applicant has not made out any case for review of the judgement. The judgement was delivered on the basis of records and it is found that he did not pass the test and thereby he was not qualified.

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2. In the result, we do not see any merit in the R.P. and accordingly the same is dismissed.

M. R. KOLHATKAR)
MEMBER (A).

(B. S. HEGDE)

MEMBER (J).

os\*

dr 28/8/95

to Applicant/Respondent (s)

5/9/96